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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.08.2025

NOTICE

Please take notice that the following matters listed in the Court - IV on 04.08.2025, 05.08.2025 & 11.08.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1	Common Arma (ATI)	Contract Almai	04.08.2025	02.09.2025
1.	Comp. App. (AT)	Sanjeev Abrol	04.08.2025	02.09.2025
	(Ins) No. 1249 of	Vs.		
	2019 & I.A. No.	Rahul Singh & Ors.		
	4847 of 2022 &			
	1340 of 2023			
	Part Heard			
		With		
2.	Comp. App. (AT)	Active Valley Square Welfare	04.08.2025	02.09.2025
	(Ins) No. 210 of	Association (Through Its Secretary)		
	2022 & I.A. No.	Vs.		
	3240, 3179 of	Manish Kumar Gupta		
	2022 & I.A. No.	(Interim Resolution Professional of AVP		
	142, 144, 145,	Buildtech Pvt. Ltd.) & Ors.		
	313, 506, 4850 of			
	2023, 6927 of			
	2024			
	Part Heard			
	T art ficard	With		
3.	Contempt Case	Active Valley Square Welfare	04.08.2025	02.09.2025
	(AT) No. 03 of	Association (Through Its Secretary)		
	2024 in Comp.	Vs.		
	App. (AT) (Ins)	Sanjeev Abrol		
	No. 210 of 2022			

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4.	Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023	Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.	04.08.2025	02.09.2025
	Part Heard			
5.	Comp. App. (AT) (Ins) No. 859 of 2024	Niraj Rathore & Anr. Vs. Ankit Goel & Ors.	04.08.2025	02.09.2025
	Part Heard	With		
6.	Comp. App. (AT) (Ins) No. 708 of 2024	Niraj Rathore & Anr. Vs. Ankit Goel & Ors.	04.08.2025	02.09.2025
	Part Heard			
7.	Comp. App. (AT) (Ins) No. 1242 of 2024 & I.A. No. 4457 of 2024 Part Heard	Yashasvi Yarns Ltd. Vs. Future Generali India Insurance Company Ltd.	04.08.2025	03.09.2025
8.	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	04.08.2025	03.09.2025
	Part Heard			
9.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	05.08.2025	03.09.2025
	Part Heard	With		

			W	ebsite: https://nclat.nic.in/
10.	Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	05.08.2025	03.09.2025
	Part Heard			
11.	Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors.	05.08.2025	03.09.2025
	Part Heard	XX/:4L		
12.	Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021	With MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	05.08.2025	03.09.2025
	Part Heard			
13.	I.A. No. 1463, 1573 of 2025 in Comp. App. (AT) (Ins) No. 676 of 2022	Ajay Singal Vs. Gaurav Katiyar Interim Resolution Professional of GRJ Distributers and Developers Pvt. Ltd. & Ors.	11.08.2025	25.08.2025
14.	I.A. No. 4549 of 2025 in Comp. App. (AT) (Ins) No. 477 of 2024	Phanindhar Chivukula, Suspended Director of Sapura Engineering & Constructions (India) Pvt. Ltd. Vs. CEVA Logistics India Pvt. Ltd. & Anr.	11.08.2025	25.08.2025
15.	Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors.	11.08.2025	02.09.2025
		With		

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16.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.	11.08.2025	02.09.2025
17.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors.	11.08.2025	02.09.2025
18.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	With Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors.	11.08.2025	02.09.2025
19.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 Part Heard	With Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors.	11.08.2025	02.09.2025
20.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	With The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	11.08.2025	02.09.2025

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21.	Comp. App. (AT)	Peoples International and Services Pvt.	11.08.2025	28.08.2025
	No. 123 of 2025	Ltd.		
	(With Defects)	Vs.		
	Part Heard	Alliance Industries Ltd. & Ors.		
		With		
	C 4 (4 m)		11.00.2027	20.00.2027
22.	Comp. App. (AT)	PGH International Pvt. Ltd.	11.08.2025	28.08.2025
	No. 124 of 2025	Vs.		
		Ashok Kumar Khosla & Ors.		
	(With Defects)			
	Part Heard			
		With		
23.	Comp. App. (AT)	Peoples General Hospital Pvt. Ltd.	11.08.2025	28.08.2025
	No. 125 of 2025	Vs.		
		Alliance Industries Ltd.		
	(With Defects)			
	Part Heard			
24.	Comp. App. (AT)	With Suresh Narayan Vijay & Anr.	11.08.2025	28.08.2025
47.	No. 132 of 2025	Vs.	11.00.2023	
	110. 152 01 2025	Alliance Industries Ltd. & Ors.		
	(IXIII D-C- 4)	Amance moustries Ltd. & Ors.		
	(With Defects) Part Heard			
		With	44.00.000	
25.	Comp. App. (AT)	Suresh Narayan Vijay & Anr.	11.08.2025	28.08.2025
	No. 133 of 2025	Vs.		
		Alliance Industries Ltd. & Ors.		
	(With Defects)			
	Part Heard			
26	Comp. Acc. (AT)	With	11 00 2027	20.00.2025
26.	Comp. App. (AT)	Suresh Narayan Vijay & Anr.	11.08.2025	28.08.2025
	No. 134 of 2025	Vs.		
		Alliance Industries Ltd. & Ors.		
	(With Defects)			
	Part Heard			

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27.	I.A. No. 5191 of 2024 in Comp.	Royal India Corporation Ltd. Vs.	11.08.2025	08.09.2025
	App. (AT) (Ins) No. 137 of 2021	Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.		
28.	Comp. App. (AT) (Ins) No. 510 of 2021	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.)	11.08.2025	08.09.2025
	Part Heard	With		
29.	Comp. App. (AT) (Ins) No. 549 of 2021 Part Heard	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	11.08.2025	08.09.2025
30.	Comp. App. (AT) (Ins) No. 1284 of 2022 & I.A. No. 4668 of 2024	Mohit Arora Vs. PNB Housing Finance Limited & Anr.	11.08.2025	08.09.2025
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar